

(b) if so, the date of issue of these orders ; and

(c) whether these revised rates are applicable to all the drivers of all the Ministries/ subordinate offices or only for persons appointed as drivers with Ministers ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) Yes, Sir.

(b) The orders revising the rates of overtime allowance have been issued on 23.12.1982.

(c) The revised rates are applicable to all Staff Car Drivers who are governed by the Staff Car Rules irrespective of whether they are working in the Ministries or in subordinate offices.

Formation of a Council by Southern States

7261. SHRI G. NARSIMHA REDDY: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that some State Governments in the South have formed a council ;

(b) if so, the objectives of this organisation ;

(c) whether this Council will negotiate with the Centre jointly for the redressal of their common interests ; and

(d) the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (d) According to information received from the Government of Karnataka, the Chief Minister of Karnataka, Andhra Pradesh, Tamil Nadu and Pondicherry in a meeting held on 20-3-1983 agreed to form a Council of the Chief Ministers of Southern States to discuss matters of common interest from time to time. The Chief Ministers decided to recommend to the Government of India the setting up of a fiscal Commission to review the Centre-State relations in fiscal matters.

Government of India have recently announced the setting up of a Commission to review the existing arrangement between the Centre and the States.

Violence in Chandigarh

7262. SHRI G. NARSIMHA REDDY : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the incidents of violence in Chandigarh have shown an increase over the last two years ;

(b) how many of them are attributable to political tension and those for others ; and

(c) steps being taken to deal with the situation so as to minimise the impact ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) The U.T. Administration of Chandigarh has reported that there has been no increase in the incidents of violence in the Union Territory of Chandigarh during the last two years.

(b) The requisite information is being collected and will be laid on the Table of the House.

(c) Preventive measures are being taken by the U.T. Administration to deal with the situation.

Compensation to Police Constables for Work done on Rest Days

7263. SHRI RAMJIBHAI MAVANI :
SHRI UTTAMBHAL H.
PATEL :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that in some cases in Delhi Police Department ; Police constables and police employees are not given rest day or extra pay for the work taken from them on their rest day ;

(b) if so, what steps have been taken to give them another rest or over time/extra pay for taking work from them on rest day ;

(c) the number of such cases that happened in various police stations and offices where another rest day or over time/extra pay was not given for taking work on their rest day during the last three years ;

(d) the steps taken to give them extra pay/over time for the work/duty taken from

them on their rest days during the above period ; and

(e) the steps taken against Police Officials concerned for violating rules and regulations of Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a), (b) and (d) The Government of India have already sanctioned compensatory payment of salary for a period of 30 days in a year in lieu of long hours of work and inability of the Delhi police personnel to avail themselves of all the holidays and weekly off days. In addition to this, Police personnel are entitled to 15 days casual leave.

(d) In view of above, question does not arise.

(e) Does not arise.

Additional allocation of cement to States affected by Flood, Cyclone etc.

7265. SHRI LAKSHMAN MALLICK : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have made additional allocation of cement to States which are affected due to flood, cyclone and other natural calamities ;

(b) if so, whether additional allocation of cement has been made to Orissa in 1983-84 for construction of houses damaged due to flood ;

(c) the original quota of cement allocated to Orissa in 1983-84 ; and

(d) the details of the additional allocation of cement made to Orissa in 1983-84 ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : (a) and (b) No request for additional allocation of cement on account of flood/cyclone relief work etc. has been received from any State (including Orissa) during the year 1983-84

which has just commenced. As such no additional allocation on this account has been made so far. However, an additional allocation of 50,000 tonnes of cement was made in favour of the State of Orissa for Cyclone/Flood relief works etc. during the year 1982-83.

(c) and (d) Allocation of levy cement to the States is made on a quarterly basis. An allocation of 57,800 tonnes of cement has been made to the State of Orissa for the quarter April-June, 1983. In addition an allocation of 63900 tonnes of levy cement was also made in favour of Irrigation and Power projects in Orissa State during this quarter. Apart from availability of levy cement, the State also receives cement under the non-levy category free from price and distribution control.

Expansion of cement plants

7266. SHRI LAKSHMAN MALLICK : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have a proposal for the expansion of some cement plants ;

(b) if so, the name and the number of cement plants (State-wise) proposed to be expanded ;

(c) the financial outlay involved in such expansion scheme ; and

(d) the period by which the expansion programme is going to be completed ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : (a) to (d) Details of existing cement factories which have been granted approvals for expansion of their capacity, indicating the location and expansion capacity approved are given in the statement attached.

According to current estimates, capital cost in cement industry is around Rs. 1,000/- per tonne. These schemes are under various stages of implementation.

**STATEMENT
DETAILS OF EXPANSION SCHEMES APPROVED FOR INSTALLATION
BY EXISTING CEMENT FACTORIES**

S. No.	Name of the Unit	Location	Annual capacity lakh/tonnes
1	2	3	4
1.	Cement Corpn. of India Ltd.	Yerraguntla (AP)	11.2
2.	Andhra Cement Ltd.	Vizag & Nadikudi (AP)	5